

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.115
CP(IB) 759 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on ..05/01/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Sr. Adv. Mr. Devan Parikh
For the Respondent : Ld. Adv. Ms. Shalin Mehta (R-9 and 10)

ORDER

IA/694((AHM)2021

This application is filed by the Axis Bank Ltd. under Section 60(5) of the IBC, 2016.

Pleadings are complete. We feel that it requires detailed hearing. Hence, the matter stands adjourned to 01.02.2022.

In the meantime, parties are directed to maintain the *status-quo*.



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**